

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.107

New IA-808/2023 in IB-
1348(ND)/2019 (Admitted)
(In CIRP)

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....APPLICANT/PETITIONER

.....RESPONDENT

SECTION

U/s7 IB code 2016

Order delivered on 07.02.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the RP

:Mr. Rishabh Jain, Advocate.

For G. Noida Authority

:Mr. U N Singh, Advocate

ORDER

IA/808/2023

Issue notice to Respondent returnable within two weeks.

List the matter on **01.03.2023**.

Sd/-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)